

NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
JOINT SITTING OF COURT NO. 1 & 2
CAUSE LIST

Date: 22nd December, 2015
TIME: 10.30 A.M.

HON'BLE MR. JUSTICE SWATANTER KUMAR
CHAIRPERSON

HON'BLE MR. JUSTICE U. D. SALVI
JUDICIAL MEMBER

HON'BLE MR. JUSTICE M.S. NAMBIAR
JUDICIAL MEMBER

HON'BLE MR. BIKRAM SINGH SAJWAN
EXPERT MEMBER

HON'BLE MR. RANJAN CHATTERJEE
EXPERT MEMBER

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
CASES OF COURT NO. 1			
FOR DIRECTION			
1.	Original Application No. 356/2013	S.K. Goyal Vs Chairperson, CPCB & Ors.	Mr. S.K. Goyal, in person Ms. Alpana Poddar, Adv. for R – 1 Mr. Vikas Malhotra, Adv. for R – 2 Mr. Om Prakash, Adv. for R – 3 Mr. B.V. Niren, Adv. for R – 4 Mr. B.S. Shukla, Adv. for R - 5
FOR ADMISSION			
2.	Execution Application No. 3/2015 in O.A. No. 2/2015	Anand Arya Vs. Mr. Alok Ranjan, Chief Secretary, State of U.P.	Ms. Reena George, Adv. for Applicant
3.	Appeal No. 146/2015 (M.A. No. 1271/2015 & M.A. No. 1272/2015)	The Malt Company (India) Pvt. Ltd. Vs. The Central Pollution Control Board	Mr. Aniruddha Deshmukh, Adv. for Appellant
4.	Original Application No. 554/2015	Education Research & Development Foundation (ERDF) & Anr. Vs. Ministry of Environment Forests & Climate Change & Ors.	Mr. Aagney Sail & Mr. Ambar Qamaruddin, Advs. for Applicant
5.	Original Application No. 560/2015	Pushp Jain Vs. Union of India & Ors.	Mr. Rahul Choudhary & Mr. Saurabh Sharma, Advs. for Applicant
6.	Original Application No. 566/2015	Windsor & Nova Apartment Owners' Association Vs. Saya Buildcon Consortium Pvt. Ltd.	Mr. Raghwendra Dwivedi, Adv. for Applicant
AFTER NOTICE			
7.	Appeal No. 139/2015 (M.A. No. 1214/2015 & M.A. No. 1215/2015)	Pradeep Vs. Union of India & Ors.	Mr. Amit Pai, Adv. for Appellant Mr. vivek Sharma, Adv. for MoEF Ms. Savitri Pandey, Adv. for R-2 to 4
8.	Original Application No. 501/2015 (M.A. No. 1212/2015)	Anand Arya Vs. Union of India	Ms. Reena George, Adv. for Applicant Mr. Krishna Kumar Singh, Adv. for R-1

9.	Original Application No. 506/2015 (M.A. No. 1219/2015 & M.A. No. 1274/2015)	Society for Preservation of Kasauli and its Environs (SPOKE) Vs. Himachal Pradesh Tourism Development Corporation & Ors.	Mr. Ajay Mohan Goel & Mr. Vikas Mahajan, Advs. for Applicant Mr. Shrawan Dogra, AG & Mr. Suryanarayana Singh, AAG for R-1 to 3 Mr. Rajesh K. Singh, Adv. for R-5 Ms. Bhavna Aggrawal, Adv. for MoEF
FOR COMPLETION OF PLEADINGS			
10.	Original Application No. 415/2015 (M.A. No. 967/2015)	Vivek Kamboj & Anr. Vs. Union of India & Ors.	Mr. Rahul Choudhary, Adv. for Applicant Mr. Vishwendra Verma, Adv. for MoEF Mr. Raj Kumar, Adv. with Mr. S. L. Gundli, SLO for R-3 Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-4 to 8 Mr. B. V. Niren, Adv. for CGWA
11.	Original Application No. 432/2015 (M.A. No. 1200/2015)	Ashwini Kumar Vs. Union of India & Ors.	Mr. Ashwini Kumar, Applicant in person Mr. B. V. Niren, Adv. for R-1 Mr. Sumeer Sodji, Adv. Mr. Vardevu Pattabhiram, Adv.
FOR HEARING			
12.	Original Application No. 40/2015 (M.A. No. 101/2015, M.A. No. 162/2015, M.A. No. 239/2015 & M.A. No. 1343/2015)	Sandeep Kumar Vs MoEF & Ors.	Mr. Kapil Joshi, Adv. for Applicant Mr. Vishwendra Verma, Adv. for R – 1 Mr. Rahul Verma, Adv. for R – 2 to 4 Mr. Mukesh Verma, Adv. for R - 5 Ms. Harleen Kaur, Adv. for R – 6 & 7
13.	Original Application No. 418/2015 (M.A. No. 968/2015 & M.A. No. 1224/2015)	Ferozpur Welfare Society (Regd.) Vs. State of Haryana & Ors.	Ms. Preeti Singh & Mr. Gagandeep Sharma, Advs. for Applicant Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-1 to 8 & 10 Mr. Raj Kumar & Mr. Bhupender Kumar, Advs. for R-2 Mr. Shivesh P. Singh, Adv. for R-11, 13 & 21 Mr. S. N. Gupta, Adv. for R-12 Ms. Tanvi Sharma, Adv. for R-18 Mr. Pintu Jain, Adv. for R-19 Mr. Parveen Gupta, Adv. for R-21 Mr. Vivek Kumar Tondon, Adv. for R-24 to 27
14.	Original Application No. 452/2015	Y. Pondurai Vs. Union of India & Ors.	Mr. R. Mohan & Mr. V. Balaji, Advs. for Applicant Ms. Taruna A. Prasad, Adv. Mr. Abdul Saleem, Adv. Mr. Rahul Pratap, Adv. for MoEF Mr. R. Chandrachud, Adv. Ms. Sakshi Popli & Ms. Kanika Mittal, Advs. for SEIAA, TN Mr. V. P. Thangadurai, Adv.
15.	Original Application No. 453/2015	M/s Ruby Manoharan Property Developers Pvt. Ltd. Vs. Union of India & Anr.	Mr. R. Mohan & Mr. V. Balaji, Advs. for Applicant Ms. Taruna A. Prasad, Adv. Mr. Abdul Saleem, Adv. Mr. Rahul Pratap, Adv. for MoEF Mr. R. Chandrachud, Adv. Ms. Sakshi Popli & Ms. Kanika Mittal, Advs. for SEIAA, TN Mr. V. P. Thangadurai, Adv.

16.	Original Application No. 464/2015	M/s SSM Builders & Promoters Vs. Union of India & Ors.	Mr. R. Chandrachud, Adv. for Applicant Ms. Taruna A. Prasad, Adv. Mr. Abdul Saleem, Adv. Mr. Rahul Pratap, Adv. for MoEF Mr. Bhupender Kumar, LO, CPCB Mr. Rajkumar, Adv. for CPCB Ms. Sakshi Popli, Adv. for R-5 Mr. M. Yogesh Kanna, Adv. for TNPCB
17.	M.A. No. 1064/2015 in Original Application No. 37/2015	S.P. Muthuraman Vs. Union of India & Ors.	Mr. R. Chandrachud, Adv. for Applicant Ms. Taruna A. Prasad, Adv. Mr. Abdul Saleem, Adv. Mr. Rahul Pratap, Adv. for MoEF Mr. Bhupender Kumar, LO, CPCB Mr. Rajkumar, Adv. for CPCB Ms. Sakshi Popli, Adv. for R-5 Mr. M. Yogesh Kanna, Adv. for TNPCB
18.	Original Application No. 485/2015 (M.A. No. 1125/2015)	Ojasvi Party Vs. MoEF & CC & Ors.	Mr. Mukesh Jain for Applicant Ms. Deep Shikha Bharati, Adv. for R-1 Mr. Vivek Kumar Tondon, Adv. for R-2 Mr. Birja Mahapatra, Adv. for R-4
19.	M.A. No. 1099/2015 in Original Application No. 250/2014	Krishan Kant Singh Vs. Triveni Engg. & Industries Ltd., Ramkola Kushinagar	Anunaya Mehta, Adv. for Applicant Mr. amit Sibal, Sr. Adv. with Ms. Anunaya Mehta, Adv. for R-1 Mr. Pradeep Misra & Mr. Daleep Kumar Dhyani, Adv. for R-2 Mr. Rajkumar, Adv. for R-3 Ms. Savitri Pandey, Adv. for R-5 Ms. Panchjanya Batra Singh, Adv. for MoEF Mr. B. V. Niren, Adv. for CGWA
20.	Original Application No. 292/2013 (M.A. No. 864/2013, M.A. No. 128/2015, M.A. No. 129/2015, M.A. No. 856/2015 & M.A. No. 1223/2015)	Brij Mohan Yadav Vs Union of India & Ors.	Mr. Rahul Choudhary, Adv. for Applicant Mr. Vikas Malhotra, Adv. for R - 1 Ms. Savitri Pandey, Adv. for R- 2, 3, 5 & 6 Mr. Pradeep Mishra, Adv. for R - 4 Mr. S.P. Singh, Sr. Adv. along with Mr. P.V. Singh, Adv. for Noticee Mr. Anshuman Shrivastava, Adv. Mr. Aagney Sail Adv. (Local Commissioner) Mr. Sanjay Kumar Pandey, Adv. Mr. V. K. Shukla, Adv.
21.	Original Application No. 73/2014 M.A No. 174/2014, M.A No. 662/2014, M.A No. 65/2015, M.A No. 92/2015, M.A No. 95/2015, M.A No. 96/2015, M.A No. 112/2015, M.A No. 116/2015, M.A No. 153/2015, M.A No. 184/2015, M.A No. 185/2015, M.A No. 245/2015, M.A No. 336/2015, M.A No. 337/2015, M.A. No. 476/2015, M.A. No. 668/2015, M.A. No. 672/2015, M.A. No. 1139/2015, M.A. No. 1205/2015 M.A. No. 1206/2015 & M.A. No. 1207/2015)	All Dimasa Students Union Dima Hasao Dist. Committee Vs State of Meghalaya & Ors.	Mr. Raj Panjwani, Sr. Adv. along with Mr. Aagney Sail, Adv. (Amicus Curiae) Mr. Ranjan Mukherjee, Adv. for R - 1 Mr. Vijay Panjwani, Adv. Mr. Tayenjam Momo Singh, Adv. for R - 2 Ms. Panchjanya Batra Singh, Adv. for R-5 Mr. A.K. Prasad, Adv. for R-8 Mr. H.S. Thangkhiew, Sr. Adv. along with Mr. Philemon Nongbri, Adv. for R-9 & 10 Dr. O.D.V. Labia, Sr. Adv. along with Mr. Philemon Nongbri, Adv. for R-11 Mr. Rajiv Dutta, Sr. Adv. along with Mr. Saurabh Sharma, Adv. Mr. Aachal Gupta, Adv. for R - 16 Mr. Rituraj Biswas, Adv. Mr. K. Paul, Adv. Mr. Amit Kumar, Adv. Mr. Subhro Sanyal, Adv. Mr. Phuyosa Yobin, Adv. for Applicant in M.A. No. 1139/2015 Mr. S. L. Gundli, Sr. LO, CPCB Mr. Daleep Kumar Dhyani, Adv.

22.	Original Application No. 13/2014 (M.A No. 154/2015)	Impulse NGO Network Vs State of Meghalaya & Ors.	Mr. Raj Panjwani, Sr. Adv. along with Mr. Aagney Sail, Adv. for Applicant Mr. Ranjan Mukherjee, Adv. for R – 1 Mr. Tayenjam Momo Singh, Adv. for R-2 Mr. SubhroSanyal, Adv. for R - 3 Ms. P.B. Singh, Adv. for R - 4
23.	Original Application No. 186/2014	Thomas Nongtdu & Anr. Vs State of Medhalaya & Anr.	Mr. Vijay Panjwani, Adv. for Applicant Mr. Ranjan Mukherjee, Adv. for R – 1 Mr. B.V. Niren, Adv. for R – 2 Mr. Tayenjam Momo Singh, Adv. for R – 3 Mr. A. K. Prasad, Adv. for R-14
24.	M.A. No. 1283/2015 in Original Application No. 222/2014	Forward Foundation & Ors. Vs. State of Karnataka & Ors.	Mr. Raj Panjwani, Sr. Adv. with Mr. Rishabh Parikh, Adv. for Applicant Ms. Shweta S. Parihar, Adv. for R-8 Mr. R. Venkataramani, Sr. Adv. with Mr. Shekhar G. Devasa, Adv. for R-9 Mr. Devashish Bharuka, Adv. for R-10 Mr. Sajan Poovayya, Sr. Adv. with Mr. Saransh Jain, Adv. for R-11 & 12
CASES OF COURT NO. 2			
FOR ADMISSION			
25.	Original Application No. 556/2015 (M.A. No. 1324/2015)	Fatehlal Vs. State of Rajasthan & Ors.	Mr. Rishabh Sancheti, Padma Priya & Manu Chaturvedi, Adv. for Applicant
26.	M.A. No. 1328/2015 & M.A. No. 1329/2015 in Original Application No.34 (T _{HC})/2014 (CW 2844/2011)	Digvijay Singh Vs. State of Rajasthan & Ors.	Mr. Vinay Kothari, Adv. for Applicant (R-8 & R-9)
FOR COMPLETION OF PLEADINGS			
27.	Original Application No. 319/2015 (M.A. No. 1298/2015)	Vishwanath Chaturvedi Vs. UOI & Ors.	Mr. Shekhar G Devasa, Manish Tiwari & Sriram P, Adv. for Applicant Ms. P. Batra Singh, Adv. for R-1 Mr. Sanjeev Ralli, Adv. for R-3 & 4 Ms. Pooja, Adv. for R-5 Mr. Rajiv Bansal & Mr. Kush Sharma, Adv. for R-6 Mr. Rajkumar & Ms. Sanjana Saddy, Adv. for R-8 Mr. Shon Chawla & Ms. Lenna Tuteja, Adv. for R-9 to 15 Ms. Sonia Sethi, Adv. for CPCB Ms. Sakshi Popli, Adv. for DJB
28.	Original Application No. 443/2015 (M.A. No. 1310/2015 & M.A. No. 1312/2015)	Smt. Ganeshi Devi & Ors. Vs. Govt. of NCT of Delhi & Ors.	Mr. Sachin Jain, Adv. for Applicant Mr. D. Rajeshwar Sood, Adv. for R-1 to 4 Mr. Deepak, Adv. for R-2 Mr. U. K. Singhal, Adv. for R-5 Mr. Vivek Chib, Adv. for Applicant in M.A. No. 1312/2015
29.	Original Application No. 460/2015 (M.A. No. 1320/2015)	Raj Kumar Jain Vs. Ruchi Gupta & Ors.	Ms. Richa Relhan, Adv. for Applicant Ms. Ruchi, Adv. for R-1 Ms. Ruchi Gupta & Mr. Ritesh, Adv. for R-2 to 7 Mr. Anil Grover & Mr. Rahul Khurana, Adv. for R-8 to 10
30.	Original Application No. 484/2015	Shailesh Singh Vs. Hotel The Oberoi Amarvilas & Ors.	Mr. Shailesh Singh, Applicant in person Mr. Ajay Bhargava, Adv. for R-1

			Mr. Pawan Upadhyay, Adv. for R-2 & 3 Mr. Rajkumar Adv. for R-4 Mr. I. K. Kapila, Adv. for R-5 Ms. Savitri Pandey, Adv. for R-6 Mr. Pradeep Misra & Mr. Daleep Kumar Dhayani, Advs. for R-7 Mr. B. V. Niren, Adv. for CGSC
31.	Original Application No. 518/2015 (M.A. No. 1248/2015) M.A. No. 1249/2015)	Deepak Enterprises Vs. Government of N.C.T. Delhi & Ors.	Mr. Manish Chauhan, Adv. for Applicant Mr. T. S. Khehar, Adv. & Mr. Dinesh Jindal, LO for DPCC Mr. B. V. Niren, Adv.
FOR HEARING			
32.	Original Application No. 56(THC)/2013 (M.A. No. 695/2015 & M.A. No. 1078/2015)	Satish Kumar Vs. Union of India & Ors.	Mr. Saket Sikri, Adv. for Applicant Mr. Bharat Arora, Adv. for Applicant in Misc. Application No. 695/2015 Mr. Balendu Shekhar, Adv. for R – 1 & 5 Mr. D. Rajeshwar Rao, Adv. for R–3 Mr. Vikas Garg, Adv. for R-4 & 5 Mr. Pinky Anand, Sr. Adv. along with Mr. Ayush Chandra, Adv. for R – 3 Mr. Narender Hooda, Sr. Adv. along with Mr. D.P. Singh, Adv. for R – 6 & 7 Mr. Birja Mahapatra, Adv. for DPCC Mr. P.L. Gautam, Adv. for NDMC Ms. Sakshi Popli, Adv. Mr. Rajiv Bansal, Adv. for DDA Mr. Rajkumar, Adv. for CPCB Mr. Anil Grover, AAG & Mr. Rahul Khurana, Adv. for HSPCB Mr. Ajit Kulshreshta, Adv. for Applicant in M.A. No. 1078/2015
33.	Original Application No. 57(THC)/2013	Mahavir Singh Vs. Union of India & Ors.	Mr. Saket Sikri, Adv. for Applicant Mr. Balendu Shekhar, Adv. for R – 1 & 5 Mr. D. Rajeshwar Rao, Adv. for R–3 Mr. Vikas Garg, Adv. for R-4 & 5 Mr. Pinky Anand, Sr. Adv. along with Mr. Ayush Chandra, Adv. for R – 3 Mr. Narender Hooda, Sr. Adv. along with Mr. D.P. Singh, Adv. for R – 6 & 7 Mr. Biraja Mahapatra, Adv. for DPCC Mr. P.L. Gautam, Adv. for NDMC Mr. Rajiv Bansal, Adv. for DDA Mr. Rajkumar, Adv. for CPCB Mr. Anil Grover, AAG & Mr. Rahul Khurana, Adv. for HSPCB Ms. Sakshi Popli, Adv.
34.	Original Application No. 58/2013 (M.A No. 898/2013)	Sonya Ghosh Vs. Govt. of NCT of Delhi & Ors.	Mr. Raj Panjwani, Sr. Adv. along with Mr. Aagney Sail, Adv. for Applicant Mr. Sanjay Dewan, Adv. for R – 1 & 2 Mr. Vivek Kr. Tandon, Adv. for R-3, 5&8 Mr. Rajiv Bansal, Adv. for R -3, DDA. Mr. Azhar Alam, Adv. For R-4. Mr. Vivek K. Tondon, Adv. For R-5 & 8. Mr. Vikas Malhotra, Adv. for R – 6 Mr. B.V. Niren, Adv. for R - 7 Mr. Parag Tripathi, Sr. Adv. along with Ms. Manisha, Adv. Mr. B.K. Sood, Adv. Mr. Mohit Arora, Adv. in M.A. No. 898/2013 Mr. Pankaj Kumar, SI for Delhi Police

35.	Original Application No. 108/2013 (M.A No. 489/2015)	Legal Aid, National Green Tribunal Bar Association Vs NCT of Delhi & Ors.	Mr. Raj Panjwani, Sr. Adv. alongwith Mr. Rahul Choudhary, Adv. for Applicant Mr. Vivek Kr. Tandon, Adv. for R – 1, 5 & 6 Mr. A.K. Prasad, Adv. for R – 2 Ms. Sakshi Popli, Adv. for R – 3 Mr. Suresh Tripathy, Adv. for R – 4 Mr. D. Rajeshwar Rao, Adv. for R – 7 Mr. Anil Grover, AAG along with Mr. Rahul Khurana, Adv. for R-8 Mr. Sunil Satyarthi, Adv. for DCB Mr. Sunil Satyarthi, Adv. for DCB Mr. Anusuya Salwan, Adv. for DSIIDC Ms. Sakshi Popli, Adv. for NDMC Mr. B. V. Niren, Adv.
36.	Original Application No. 179/2013 (M.A No. 866/2014 & M.A. No. 644/2015)	Raj Hans Bansal Vs Ministry of Water Resources & Ors.	Mr. Gaurav Kr. Bansal, Adv. for Applicant Ms. Kimmi Brara, Adv. for R – 1 Ms. Panchajanya Batra Singh, Adv. for R-2 Mr. V. K. Tandon, Adv. for R – 3 Mr. A.K. Prasad, Adv. for R – 4 Mr. Suresh Tripathy, Adv. for R – 5 Mr. P.L. Gautam, for R – 6 Mr. Narender Pal Singh, Adv. for R – 7 Mr. Ajeya Bhardwaj, Adv. for R-8 Mr. Sunil Satyarthi, Adv. for DCB Mr. Anusuya Salwan, Adv. for DSIIDC Ms. Sakshi Popli, Adv. for NDMC Mr. A.D.N. Rao, Adv. for DMRC Ms. P.S. Sindu, Adv. Mr. S. K. Bhattacharya, Adv. Mr. Vikas Sood, Adv. Ms. Sangeeta Singh, Adv. Mr. Pradeep Kumar, Adv. for Apex Chamber of Commerce Mr. Anil Grover, AAG & Mr. Rahul Khurana, Adv. for State of Haryana
37.	Appeal No. 67/2015 (M.A. No. 652/2015)	Apex Chambers of Commerce and Industries of N.C.T. of Delhi & Ors. Vs. Government of NCT Delhi & Ors.	Mr. Pradeep Kumar, Adv. for Appellants Mr. Narender Pal Singh, Adv. for R-1 to 3 Mr. A. Kr. Prasad, Adv. for R-4 Mr. Vivek Kr. Tandon, Adv. for R-5 Ms. Ranjana Roy, Adv. for R-6 Mr. Sudhir Kr., Adv. for R-7 Mr. Moni Chinmay, Adv. for R-8 Ms. Puja Kalra, Adv. for R-9 Mr. Suresh Tripathy, Adv. for DJB
38.	Original Application No. 167/2014 (M.A. No. 599/2014)	Lt. Col. (Retd.) Sarvadaman Singh Oberoi Vs U.O.I. & Ors.	Mr. Rahul Chaudhary and Ms. Maneka Kaur, Advs. For the Applicant Ms. P. Batra Singh, Adv. for R-1 Ms. Divya Jain, Advs. for Mr. Anil Arover, AAG, Haryana for R-2 Mr. Pinaki Mishra, Sr. Adv. with Ms. Rakhi, Advs. Mr. Paras Tripathi, Sr. Adv. along with Ms. Syed Amber, Tarun Dabas Adv. for R-6 to 8 Mr. Anil Grover, AAG and Mr. Rahul Khurana, Adv. for R-1 to 5 & 9, 10
39.	Original Application No.116/2015 (M.A.No.327/2015 & M.A.No.589/2015)	Prof. Imtiaz Ahmed & Ors. Vs. State of NCT of Delhi & Ors.	Mr. Ritwick Dutta & Rahul Choudhary, Advs. for the Applicant Mr. Sanjay Dewan, Adv. For R-1 & 3 Mr. S.K Sharma, Adv. For R-5 Mr.Pankaj Kumar,S.I., P.S V.K South,for R-7

40.	Original Application No. 277/2015	Green Earth Vs. Deputy Commissioner & Ors.	Mr. M. C. Mehta & Ms. Katyayni Chaubey, Advs. for Applicant Mr. Sandeep Madan, Adv. for R-1 & 2 Mr. Anil Grover, AAG, Haryana & Mr. Rahul Khurana, Adv. for R-3 & 4
41.	Original Application No. 434/2015	Ojasvi Party Vs. State of Delhi	Swami Omji & Mr. Mukesh Jain, Applicant in person Mr. Vivek Kumar Tondon, Adv. Mr. Birja Mahapatra, Adv. for R-2

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